



क्षेत्रीय कार्यालय—उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail:roghaziabad@uppcb.in

संदर्भ संख्या : 1741/NGT-177/OA-294/2023

दिनांक 16/12/2023

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

**Sub: Status report in compliance to Hon'ble National Green Tribunal (NGT),
Principal Bench, New Delhi Order dated 03.10.2023 in OA No-294/2023
Prasoon Pant & Anr. Versus State of U.P.**

Respected Sir,

With reference to the above subject mentioned above the status report in compliance of Hon'ble National Green Tribunal order dated 03.10.2023 in OA No-294/2023 Prasoon Pant & Anr. Versus State of U.P. Status report is hereby submitted for kind perusal and necessary action please.

Enclosure: Status report.

Yours Sincerely

(Vikas Mishra)
Regional Officer

Copy to:

- 1- Member Secretary, U.P. Pollution Control Board, Lucknow for information.
- 2- Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
- 3- Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.
- 4- Law Officer-I, U.P. Pollution Control Board, Lucknow for information.

Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 294 OF 2023**

IN THE MATTER OF:

Prasoon Pant & Anr

...Applicant

Versus

State of U.P.

...Respondent(s)

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FILED BY

Vikash Mishra
Regional Officer, UPPCB
Ghaziabad

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 294/2023

In the matter of:

Prasoon Pant & Anr

...Applicant

Versus

Uttar Pradesh Control Board & Ors.

...Respondent(s)

**LATEST STATUS REPORT ON BEHALF OF UTTAR PRADESH POLLUTION
CONTROL BOARD WITH RESPECT TO ORDER DATED 03.10.2023:-**

I Order passed by Hon'ble Tribunal on dated 04.09.2023: -

8. It may be observed here that in the present original application the applicants have complained about non-compliance by respondents no. 7 to 27 but there may be other malls, hotels, eateries and restaurants situated in Ghaziabad governed by the EC/consent regime requiring obtaining of EC from SEIAA, if applicable, and CTE/CTO from UPPCB. Respondent no. 1- UPPCB is directed to conduct a survey and file additional status report giving specific information with respect to the following aspects: -

- i. Number of malls, hotels, eateries and restaurants operating in District Ghaziabad required to obtain EC from SEIAA, if applicable and/or CTE/CTO from UPPCB with detailed particulars regarding name, location, boundaries, area etc.;*
- ii. Number of such malls, hotels, eateries and restaurants operating in District Ghaziabad which have not obtained EC, if applicable from SEIAA and/or CTE/CTO from UPPCB; and*
- iii. Details of Action Taken against such malls, hotels, eateries and restaurants operating in District Ghaziabad which have not obtained EC, if applicable, from SEIAA and/or CTE/CTO from UPPCB..."*

9. Additional Action Taken Report in respect of respondents no. 7 to 27 and additional Status Report be filed on or before 30.09.2023 by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

10. List for further consideration on 03.10.2023.

In compliance to the aforesaid direction, detailed report was submitted in Hon'ble National Green Tribunal by Regional Officer, UPPCB, Ghaziabad on dated 30.09.2023, which contained inspection report, copy of the CTO, and action taken against non-compliant hotels/banquets hall.

II Order passed by Hon'ble Tribunal on dated 03.10.2023: -

1. However, Learned Counsel for the UPPCB seeks time to file additional status report.
2. Additional status report be filed by the UPPCB within two months by way of email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF.
3. In view of the facts and circumstances of the case we consider response of all other respondents also to be necessary. The registry is directed to issue notices to respondents no. 3 to 27 requiring them to file their reply/response within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF.
4. Notices be served on respondents no. 3 to 27 through the District Magistrate, Ghaziabad and for this purpose notices issued to the respondents no. 3 to 27 be sent to the District Magistrate, Ghaziabad by Email for getting service of the same effected on them and sending his report in this regard.
5. List for further consideration on 19.12.2023.

Compliance report: -

1. There are total 27 respondents. Out of same there are 21 respondents listed in petition from sr. no. 7 to sr. no. 27 whose survey was conducted and as per their present status, out of 21 units 15 units have obtained Consent to operate under provision of Air (Prevention and Control of Pollution) act 1981 and water act (Prevention and Control of Pollution) act 1974, rest six units are not complying and accordingly show-cause notice for closure and imposition of environmental compensation have been issued. Accordingly action will be taken. The detailed data is annexed as **Annexure-I**
2. Further site inspection was carried out, in which 84 units were further identified. Out of such 82 units, 24 units have obtained a valid consent under Air (Prevention and Control of pollution) act 1981 and water act (Prevention and Control of pollution) act 1974, rest 58 units have not obtained valid CTO under Air (Prevention and Control of pollution) act 1981 and water act (Prevention and Control of pollution) act 1974. Therefore, environmental compensation of Rs. 9,80,000/- was imposed on each such defaulter units after issuing show-cause notice for the same. Details are annexed as **Annexure-II**. These 58 units are also part of OA No 438/2018 Arti Vs CGWA & Ors. in Hon'ble National Green Tribunal. Hon'ble Supreme Court has stayed action against all defaulter units listed in

such case vide order dated 22.09.2023 in Civil appeal dairy No-25711 of 2023. Therefore process of recovery of such environmental compensation is with held in compliance of order of Hon'ble Supreme Court. Which is annexed as **Annexure-III**.

3. U.P. Pollution Control Board officials with the limited resources are conducting further survey on regular and routine basis and action is taken accordingly.

(Vipul Kumar)

Assistant Environmental Engineer

(Kunwar Santosh Kumar)

Assistant Environmental Engineer

Sr. No.	Name of Hotels	Consent Status	Latest Status
1.	Mahagun Metro mall plot – 1, VC-3, Sector 3F, Gautam Palvi Road, Vaishali Ghaziabad – 201001	Granted	Complying
2.	Shoprixx Mall, Plot -1, Kaling Marg, Sector -5, Vaishali, Ghaziabad – 201001.	Not Granted	Not Complying
3.	Ansal Plaza, Sector-1, Vaishali, Ghaziabad.	Not Granted	Not Complying
4.	Jaipuria Mall, Ahinsa khand – 1, Indirapuram, Ghaziabad.	Not Granted	Not Complying
5.	Aditya Mall, Nyay Khand-2, Indirapuram Ghaziabad-201001	Not Granted	Not Complying
6.	M/s EDM mall, plot – 1, Kaushambi, Ghaziabad.	Granted	Complying
7.	Silver Spoon C-7, Sector – 18, Ghaziabad.	Granted	Complying
8.	Hotel Golden Tulip C-5, Sector – 18, Vasundhara, Ghaziabad.	Granted	Complying
9.	Hotel Vintage Banquet, CP-5, Sector – 9, Vasundhara, Ghaziabad.	Granted	Complying
10.	Galaxy mall, 64/5, Site – 4 Sahibabad, Ghaziabad.	Granted	Complying
11.	Hotel crystal palace 2163, sector 16A, Vasundhara, Ghaziabad.	Not Granted	Not Complying
12.	Hotel Mukut Regency, CC-1, Sector – 13, Vasundhara, Ghaziabad.	Granted	Complying
13.	Hotel R.K. Residency, 2159, opp. Awas Vikas Complex, Sector 16A, Vasundhara, Ghaziabad.	Granted	Complying
14.	Eros Mall, Shakti Khand – 2 Indirapuram Ghaziabad.	Granted	Complying
15.	Clarks Inn, 41, Kaushambi, Ghaziabad.	Granted	Complying
16.	The Vaishali Inn, 339A, Sector – 4, Vaishali, Ghaziabad.	Granted	Complying
17.	Hotel Banana Tree Plot No. Alpha, site – 4 Sahibabad, industrial area, Ghaziabad.	Granted	Complying
18.	Hotel Sunshine Park, D-1, Chander Nagar Ghaziabad.	Granted	Complying
19.	Hollywood Dreams, Sector – 4, Vaishali, Ghaziabad.	Granted	Complying
20.	Hotel Clarks Inn by apple tree, C-2, RDC, Ghaziabad.	Not Granted	Not Complying
21.	Signature Global Mall, Plot No. -6, Sector – 3, Vaishali, Ghaziabad.	Granted	Complying



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref No- 1101964 / C-1 / सा0-1190 / पर्या0क्षति0 / 2023

Date: 17/10/23

सूची संलग्न,
होटल/मैरिज हॉल/बैंकट हॉल/रिसोर्ट/गेस्ट हाउस
जनपद-गाजियाबाद।

विषय:- पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में।

महोदय,

कृपया मा0 एन0जी0टी0, नई दिल्ली में योजित ओ0ए0 संख्या 294/2023 प्रसून पन्त व अन्य बनाम उ0प्र0 प्रदूषण नियंत्रण बोर्ड एवं अन्य में पारित आदेश दिनांक 04.09.2023 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त आदेश के अनुपालन में दोषी होटल/मैरिज हाल/बैंकट हॉल/रिसोर्ट/गेस्ट हाउस के विरुद्ध बोर्ड के पत्र संख्या एच 91732/ सी-1/ सा0-1190/2023 दिनांक 10.04.2023 के माध्यम से कारण बताओ नोटिस जारी किया गया था। तत्क्रम में क्षेत्रीय अधिकारी, गाजियाबाद द्वारा अपने पत्र संख्या 1059/ एन0जी0टी0/ओ0ए0 नं0-294/2023/2023 दिनांक 26.09.2023 के माध्यम से बोर्ड द्वारा जारी कारण बताओ नोटिस दिनांक 10.04.2023 की पुष्टि करते हुये पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गयी है।

अतः दोषी होटल/मैरिज हाल/बैंकट हॉल/रिसोर्ट/गेस्ट हाउस के द्वारा निरन्तर पर्यावरणीय अधिनियमों की अवहेलना एवं निर्गत निर्देशों का अनुपालन न किये जाने के दृष्टिगत मा0 एन0जी0टी0 के आदेशों के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा बनायी गयी गाइड लाइन्स के आधार पर दिनांक 30.08.2022 से दिनांक 13.03.2023 तक कुल 196 डिफाल्टर दिवस हेतु रू0 5,000/- प्रतिदिन की दर से सूची संलग्न होटल/मैरिज हाल/बैंकट हॉल/रिसोर्ट/गेस्ट हाउस के विरुद्ध रू0 9,80,000/- (रू0 नौ लाख अस्सी हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित की जाती है एवं निर्देशित किया जाता है कि रू0 9,80,000/- (रू0 नौ लाख अस्सी हजार मात्र) की पर्यावरणीय क्षतिपूर्ति को बोर्ड के यूनियन बैंक ऑफ इण्डिया, विभूति खण्ड, गोमती नगर, लखनऊ स्थित बैंक के खाता संख्या 701502010002104 आईएफएससी कोड-UBIN0570150 में 01 माह के अन्दर जमा कराया जाये।

भवदीय,

मुख्य पर्यावरण अधिकारी, वृत्त-1

प्रतिलिपि:- क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।

मुख्य पर्यावरण अधिकारी, वृत्त-1

Sr. No.	होटल/मैरिज हॉल/रिसॉर्ट/गेस्ट हाउस का नाम व पता	Assessment of EC Amount in (Rs)
1	Hotel Frank INN, 13, Railway Road, Bazaria, Ghaziabad-201001	980,000
2	Hotel Parth INN, C-1, Govindpuram, Hapur road, Ghaziabad-201013	980,000
3	Hotel Samrat Kaushambi D24 Kaushambi, Ghaziabad-212207	980,000
4	OYO 12764 Grand INN, 4/353, Behind Rawal Pindi Jewellers, Main Market Sector 4, Vaishali, Ghaziabad-201014	980,000
5	Hotel 12807 Amaira Hotel and Banquets 1, Plot No. 1, Village Praladhgari, Vasundhra Ghaziabad-201012	980,000
6	OYO 9301 Hotel RedBury Kalka Garhi Chowk, Ghaziabad-201001	980,000
7	AT Residency, D-75, Kaushambi, Opp. Pacific Mal, Near Anand Vihar Metro Station, Ghaziabad-201010	980,000
8	OYO 421 One Hotel, 653/1, Shakti Khand, 3rd, Nehar Road, Ghaziabad-201010	980,000
9	OYO 13576 Hotel Residency, 7171 Gupta colony, GT road, Near Ramte Ram Road, Ghaziabad-201001	980,000
10	OYO 13758 XS Residency E3Dr Bhabha Marg, HIG Flats, Chander Nagar, Surya Nagar, Ghaziabad-201011	980,000
11	OYO 10591 Hotel Parktel 583, Vijay laxmi Pandit Marg, Near Omaxe Plaza, Shakti Khand 2, Ghaziabad-201010	980,000
12	OYO 11407 Hotel Royal King 171, 14D, 132, Ehsaan Ali, Bazaria, Ghaziabad-201001	980,000
13	OYO 11452 Golden Castle Lodge 11, KH No. 1/11, Indirapuram, Niti Khand I, Ghaziabad-201014	980,000
14	OYO 12833 Century Grand 6, Wazirabad Road, Near Bhopura Chowk Petrol Pump, Sahibabad, Ghaziabad-201005	980,000
15	OYO 1391 Hotel Pushpa Vilas, Plot No. 584, Near Pushpanjali Crosslay hospital, Sector 1, Vaishali, Ghaziabad-201010	980,000
16	OYO 9178 Hotel New Central Park, Plot No. D-36, Kaushambi, Behind Kaushambi Metro Station, Ghaziabad- 201010	980,000
17	OYO 947 Hotel Palazzo Di Lara Plot No 11-12, Sector-3, Near gate No.1 of Mahagun Metro Mall, Vaishali, Ghaziabad-201010	980,000
18	Hotel Taru INN 306-307, Railway Road, Bazaria, Ghaziabad-201001	980,000
19	Maiden Residency, 344/1, Pandav Nagar, Near Hospital Columbia Asia, Ghaziabad-201002	980,000
20	Hotel Minar, 12/13 Chhoti Bazaria, Railway Road, Ghaziabad-201001	980,000
21	Hotel Grand Tushar Chaudhary More, GT Road, Ghaziabad-201001	980,000

22	Hotel Shri Drona, 160, Main NH-24, Khora Colony, Adarsh Nagar, Opp. Indirapuram, Ghaziabad-201014	980,000
23	Hotel Raghav, 343-A, Railway Road, Bazaria, Ghaziabad-201001	980,000
24	Hotel Prithvi Palace, 2 E 221, Nehru Nagar, Ambedkar Road, Ghaziabad-201001	980,000
25	Hotel Imperial, 171, Railway Road, Opp. Police Chowk, Bazaria, Ghaziabad-201001	980,000
26	Hotel Parth Paradise, B-18, Surya Nagar, Opp. Vivek Vihar, Delhi NCR, Ghaziabad-201010	980,000
27	West View Hotel, 106, Modeltown, G.T. Road, Near Navrang Cinema, Model Town, Ghaziabad-201001	980,000
28	Redbury Hotel, B3Ambedkar Road, Ghaziabad-201001	980,000
29	Hotel Blue Stone, Plot No. 5, Sec-14, Near Seemant Vihar, Kaushambi, Ghaziabad-201010	980,000
30	Hotel Tushar Elegant KM-35, Kavi Nagar, Ghaziabad-201002	980,000
31	Madhu Regency, I1-M-69, Nehru Nagar Society, Ambedkar Road, Ghaziabad-201001	980,000
32	Hotel Supreme, 126.127 Railway Road, Bazaria, Ghaziabad-201001	980,000
33	Hotel Shubham, City.20, Railway Road, Bazaria, Ghaziabad-201001	980,000
34	Hotel Sharda Ghaziabad, 21 Old Munsfi Road, Navyug Market, Naya Ganj, Ghaziabad-201001	980,000
35	Hotel Heaven, Near Truck Union, GT Road, Ghaziabad-201001	980,000
36	Hotel Embassy, 166 Railway Road, Bazaria, Ghaziabad-201001	980,000
37	Darshan Hotel, Plot No. 240, Adarsh Nagar, Khora Colony, Opp Indirapuram, Ghaziabad-201014	980,000
38	Bharat Guest House, 6-1, Surya Nagar, Near Raghunath Mandir, Ghaziabad-201011	980,000
39	Hotel Marina, 162, Railway Road, Bazaria, Ghaziabad-201001	980,000
40	Hotel Aashiyana, 160 Rahmed Ali Compound Railway Road, Ghaziabad-201001	980,000
41	City Lodge, 198, Kallupura, Maliwara Chowk, Ghaziabad-201001	980,000
42	Hotel Quizz @ railway station (1 Min Walking distance), 16 Railway Road, Bazaria, (Near Ghaziabad Railway Station) Ghaziabad-201001	980,000

43	OYO 13602 Hotel The Town House, B-21-22, RDC Rajnagar, Ghaziabad-201001	980,000
44	Swiss Hotel, GT Road Near Opulent Mal Ghaziabad-201001	980,000
45	Ace Manor Hotel, 28/1/5-6, Sahibabad Industrial Area Site 4, Ghaziabad-201010	980,000
46	Hotel Elite, Ghanta Ghar, Railway Road, Plot No 343 Ghaziabad-201001	980,000
47	Yash Guest House Ghaziabad, R-115, Vakil Colony, Pratap Vihar, Ghaziabad-201001	980,000
48	Heritage inn Ghaziabad, D-2, Rampuri, Near Surya Nagar, (Near B Block Rampuri Park) Ghaziabad-201011	980,000
49	BLACK STONE HOTEL, Plot No 378 Main Link Road, Vasundhara Sector 16, Opposite Reliance Euro Park Ghaziabad-201012	980,000
50	OYO 12123 Hotel Sweet Dreams,01, National Highway 24, Lal Kuan,Near Radha Krishna Public School, Lal Kuan, Ghaziabad-201009	980,000
51	CITY HOTELS & BANQUETS, II M-68, Nehru Nagar, Opp. Nehru Yuva Kendra, Ambedkar Road, Near Old Bus Stand, Ghaziabad-201001	980,000
52	OYO 9750 Hotel Atithi, 156/157, Ahasan Ali Compound,Railway Road, Bazaria, Ghaziabad-200101	980,000
53	Aggarwal Lodge, Shop No-159 Ehsan Ali Compound Railway Road, Bazaria Ghaziabad-201001	980,000
54	Hotel shiva, Khasra No.161, G.T. Road, Lal Kuan, Chipyana, Ghaziabad-201001	980,000
55	Hotel Metro 1, A40, Block A, Lohia Nagar, Ghaziabad- 201001	980,000
56	Rousha INN, D-81, Kaushambi, Near metro station, Kaushambi, Ghaziabad-201010	980,000
57	Le Crescent, Plot no-14a, Mall road, Near DPS school, old building, Ahinsa khand-2, Indirapuram, OPOSIT CLOUD 9, Ghaziabad	980,000
58	Rajpath Residency, D-31, Kaushambi, EDM Mall road, Opp. Anand vihar rail Station, Ghaziabad-201001	980,000

56,840,000

ITEM NO.7

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL Diary No(s).25711/2023

(Arising out of impugned final judgment and order dated 01-02-2023 in RA No. 05/2023, 17-01-2023 in IA No. 339/2022 and 17-10-2022 in OA No. 438/2018 passed by the National Green Tribunal)

M/S. HOTEL RISHABH & ORS.

Petitioner(s)

VERSUS

ARTI & ORS.

Respondent(s)

(WITH IA No.180706/2023-CONDONATION OF DELAY IN FILING and IA No.180704/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.180705/2023-STAY APPLICATION and IA No.180700/2023-EXEMPTION FROM FILING O.T. and IA No.181555/2023-INTERVENTION/IMPLEADMENT and IA No.180699/2023-PERMISSION TO FILE APPEAL and IA No.180707/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.180701/2023-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.181553/2023-APPROPRIATE ORDERS/DIRECTIONS and IA No.180696/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 22-09-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Kavin Gulati, Sr. Adv.
Mr. Avi Tandon, Adv.
Ms. Meghna Tandon, Adv.
Mr. Anish Agarwal, AOR
Mr. Sumit Tandon, Adv.
Mr. Srinivas Vishven, Adv.

For Respondent(s)

Signature: Not Verified

Digitally signed by
NEETA - APKA
Date: 2024.09.23
11:40:47 IST
Reason:

**UPON hearing the counsel the Court made the following
O R D E R**

1 In Civil Appeal No 2864 of 2022, on 13 April 2022, the following order was passed (Annexure A-25):

- “1. Taking into consideration the Joint Inspection Report dated 24.12.2022, which is duly signed by the members of the Committee including the representatives of the U.P. Pollution Control Board, we are inclined to admit the appeal.
- 2 The appeal is admitted.
- 3 Until further orders, the operation of the impugned order as well as the proceedings before the learned Tribunal shall stand stayed.”

2 Thereafter, in the same matter, on 25 April 2022, the following order (Annexure A-21) was passed:

“Issue notice.

There shall be stay of following directions issued by the National Green Tribunal, Principal Bench, New Delhi:

- (a) Respondent 1 i.e. M/s. C L Gupta Exports Pvt. Ltd. shall deposit environmental compensation of Rs.50 crores with CPCB within two months and
- (f) The Enforcement Directorate may examine the matter in the light of the observations made in the judgment along with provisions of PMLA Act, 2002, wherein environmental laws, i.e., Water Act, 1974 and EP Act, 1986 have been included in Part-A of Schedule I and take appropriate action.”

3 In Civil Appeal No 2901 of 2022, on 19 May 2022, stay of the impugned order was granted (Annexure A-22).

4 In Civil Appeal No 5517-5519 of 2022, on 29 August 2022, the following order was passed (Annexure A-23):

“Issue Notice. To be heard along with Civil Appeal No.2901/2022. There shall be interim stay.

5 In view of the above, the following order is passed:

6 Delay condoned.

7 Issue notice.

8 Pending further orders, there shall be a stay of the operation of the impugned orders dated 17 October 2022, 17 January 2023 and 1 February 2023 of the National Green Tribunal in OA 438 of 2018, IA 339 of 2022 in OA 438 of 2018 and Review Application No 5 of 2023, respectively.

9 Tag with Civil Appeal No 2864 of 2022.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR